## 8

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL	
PETITION NUMBER	: CP/515/IB/2017
NAME OF THE TRANSFEROR	: C.V MADHUSUDHANAN
NAME OF THE TRANSFERRE	: SUMMER INDIA TEXTILES MILLS PVT LTD STATE BANK OF INDIA
UNDER SECTION	: 7 RULE 4
S.No. Name (in Capital)	Represented by Signature
C.V. Madhusuihanam	in Pensan
1. M. KARTHUC.	financial Credity V.rs Callet
S. S. Prabhalavan	Summer India  Tearil mino PU  Tearil mino PU

CP/515/IB/2017

## 8

## **ORDER**

RP in person present. Representative of the Corporate Debtor viz., Mr. S.S. Prabhakaran, Chief Financial Officer present and filed the written submissions; copy of which is given to the other side. The Chief Financial Officer is directed to make available the record of the Corporate Debtor pertaining to the Financial Years of 2008-2009 and 2013-2014 by 22.01.2018 and file the compliance affidavit on 23.01.2018. Put up on 23.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk